Subject	Kendriya Vidyalayas			Jawahar Navodaya Vidyalayas			Central Tibetan Schools		
	Sanctioned strength		Posts lying vacant	Sanctioned strength		Posts lying vacant	Sanctioned strength	In position	Posts lying vacant
Physics	1146	1003	143	483	363	120	18	18	_
Chemistry	1146	992	154	483	353	130	18	18	_
Mathematic	s 1042	861	181	505	383	122	18	18	_

- (b) No, Sir.
- (c) Does not arise.

Closure of private engineering and management colleges

- 854. DR. CHANDAN MITRA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) whether the All India Council for Technical Education (AICTE) has approved closure of certain private Engineering and Management colleges across the country recently;
- (b) if so, the details thereof, State/Union Territory-wise alongwith the reasons therefor,
- (c) the total number of seats available for under-Graduate courses in various streams of Engineering and Management in private/Government colleges, State/Union Territory-wise; and
- (d) the steps taken by Government to tread cautiously on the issue of granting deemed status to educational institutions?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) and (b) Yes, Sir. The Statewise number of technical institutions who have submitted application for closure of programme is as follows:—

(i) Chhattisgarh - 04 (ii) Gujarat - 13 (iii) Madhya Pradesh - 05 (iv) West Bengal - 02 (v) Bihar - 01 (vi) Uttar Pradesh - 17 (vii) Uttarakhand - 01 (viii) Haryana - 06 (ix) Punjab - 06 (x) Rajasthan - 18 (xi) Andhra Pradesh - 56 (xii) Tamil Nadu - 02 (xiii) Karnataka - 05 (xiv) Maharashtra - 07.

The All India Council for Technical Institutions (AICTE) has not asked for reasons for closures for institutions. However, this may be due to poor admission in the institutions.

- The total number of seats available for under-Graduate courses in various streams of Engineering in private/Government colleges, State/Union Territory-wise is given in Statement (See below).
- To regulate, in an orderly manner, the process of declaration of institutions as deemed to be universities; preventing institutions of dubious quality from being so declared; and further to maintain quality of higher education imparted by institutions deemed to be universities consistent with the ideals of the concept of a university, the UGC has notified the UGC (institutions Deemed to be Universities) Regulations, 2010 in the Extraordinary Gazette of India on 26th May, 2010. All the proposals received for Deemed to be University status are being examined by the UGC in accordance with these Regulations.

Statement The total number of seats available for under-Graduate courses in various streams of Engineering in private/Government colleges, State/Union Territory-wise

State	Engineering		
1	2		
Andaman and Nicobar Islands	90		
Andhra Pradesh	348650		
Arunachal Pradesh	150		
Assam	4125		
Bihar	7550		
Chandigarh	915		
Chhattisgarh	24760		
Dadra and Nagar Haveli	0		
Daman and Diu	0		
Delhi	6830		
Goa	1260		
Gujarat	52589		
Haryana	65960		
Himachal Pradesh	8190		
Jammu and Kashmir	2485		

130	Written Answers to	[RAJYA SABHA]	Unstarred Questions			
	1		2			
	Jharkhand		5570			
	Karnataka		93780			
	Kerala		54284			
	Madhya Pradesh		96086			
	Maharashtra		155568			
	Mizoram		0			
	Manipur		115			
	Meghalaya		480			
	Odisha		4478			
	Puducherry		6540			
	Punjab		44859			
	Rajasthan		60750			
	Sikkim		720			
	Tamil Nadu		253777			
	Tripura		300			
	Uttar Pradesh		144862			
	Uttarakhand		14325			
	West Bengal		34113			
	TOTAL:		1494161			

Rashtriya Madhyamik Shiksha Abhiyan (RMSA)

- 855. SHRI K.N. BALAGOPAL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) whether Government has been continuing with the Rashtriya Madhyamik Shiksha Abhiyan (RMSA) for improving school education;
- (b) if so, the allocation given for the annual plan 2012-13 to different States; and
- (c) the amount given to the States during last five years, with State-wise details thereof?